SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(*Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017*)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BROAD VISION SYSTEMS INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BROAD VISION SYSTEMS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/09/2001
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2001PTC154669
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UNIT F-4, FIRST FLOOR, SAMPURNA CHAMBERS, # 13, VASAVI TEMPLE STREET, V.V. PURAM, BANGALORE 560004 KA IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	NOVEMBER 16, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SHILPA KIRAN GUDUDUR ADDRESS: #K304, PURVA PANORAMA APARTMENTS, BANNERGHATTA MAIN ROAD, KALENA AGRAHARA, NEAR MEENAKSHI TEMPLE, BENGALURU- 560076. E-MAIL: KIRAN.SILPA@GMAIL.COM TELEPHONE NUMBER: 09686511333 REGISTRATION NUMBER: IBBI/IPA-002/IP-N00165/2017-18/10434
8.	LAST DATE FOR SUBMISSION OF CLAIMS	DECEMBER 15, 2021

SHILPA KIRAN GUDUDUR
IP No.:IBBI/IPA-002/IP-N00165/2017-18/10434
Insolvency Professional, Bengaluru

Notice is hereby given that Broad Vision Systems India Private Limited has commenced voluntary liquidation on November 16, 2021.

The stakeholders of Broad Vision Systems India Private Limited are hereby called upon to submit a proof of their claims, on or before December 15, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SHILPA KIRAN GUDUDUR ★ IP No.: IBBI/IPA-002/IP-N00165/2017-18/10434 ★ Insolvency Professional, Bengaluru

Name and Signature of the Liquidator: Shilpa Kiran Gududur
Date and Place: November 24, 2021, Bangalore

WTO Needs to Reassess the Way It Has Been Conducting Affairs, says Goyal

Our Bureau

New Delhi: Piyush Goyal, the minister for commerce and industry, consumer affairs, food and public distribution, and textiles, said the World Trade Organization (WTO) needs to reassess the way it has been conducting its affairs.

Pointing out that certain countries don't give market access equitably and openly, and extend hidden subsidies, the minister said the developed countries should do more and meet their obligations such as providing clean and green technology to achieve the SDGs (sustainable development goals) and achieve climate goals, and meet the needs of billions of people.

"It think it's so unfair! I can understand a discussion on which countries should be considered developing and which should now be considered developed, I think the world should be open to a discussion on that. But to deprive countries from certain differentiated treatment in their business practices when they are at levels of $600-3000 per capita income and putting them on the same benchmark as a country which makes $60,000 or $80,000 per capita is grossly unfair. So, I think the developed world should look at their priorities," said Goyal, while interacting during a session on "Enhancing Global Footprint: India's Big Opportunity" at the CII Global Economic Policy Summit — 2021. "The most powerful countries in the world today are concerned about the growing dominance of non-transparent and non-market economies."

PM Modi Nudges Banks to Back Wealth, Job Creators

SUPPORTING BIG BANG IDEAS Banking sector must understand it's time to invest in ideas; govt using all channels, including diplomatic ones, to bring back high-profile economic offenders: PM

Our Bureau

New Delhi: Prime Minister Narendra Modi Thursday exhorted banks to support wealth and job creators, and work proactively to improve the country's balance sheet.

"This is time for you to support wealth creators and job creators, " he said, adding that it was the need of the hour that banks in India worked proactively to bolster the 'wealth sheet of the country' along with their balance sheets.

"Indian banks are strong enough to play a major role in imparting fresh energy to the country's economy, for giving a big push and making India self-reliant," he said.

He said the banking sector has to understand that in India it was time for investing in ideas.

"It is time to support startups. Startup is an idea, there is no asset, it is just an idea," he said.

ON ENERGISING ECONOMY

Indian banks are strong enough to play a major role in imparting fresh energy to economy, for giving a big push and making India self-reliant

Banks need to shed the culture of being an approver and the customer being an applicant, he said, and instead adopt the model of partnership.

"Don't wait for customers to come to banks. You have to go to them," he said, while assuring bankers that he will "stand by them like a wall" for every honest decision they take.

REFORMS STRENGTHENED PSBs

Modi further said the reforms initiated by the government in the banking sector in the last six-seven years had supported the banking sector in every way, due to which the sector was in a very strong position.

"We addressed the problem of non-performing assets, recapitalised banks and increased their strength. We brought reforms like Insolvency and Bankruptcy Code, reformed many laws and empowered the Debt Recovery Tribunal," he said.

ON NURSING INDUSTRY

We addressed problem of NPAs, recapitalised banks and increased their strength. We brought reforms like IBC & empowered DRT

The government will continue to do reforms, he said, adding that the steps taken in the recent years had created a strong capital base for the banks.

Banks had sufficient liquidity and no backlog for provisioning of bad loans, he said, while pointing out that NPAs in PSBs were at the lowest in the past five years. This had led to the upgrade of the outlook for the Indian banks by international agencies, he noted.

The PM asked banks to proactively get involved in the growth story, while giving the example of the Production Linked Incentive (PLI) scheme.

BANK FRAUD

Modi said his government was using all channels, including diplomatic ones, to bring back high-profile economic offenders, leaving them with no option but to return to the country.

"In our attempt to bring back fugitive (economic offenders), we relied on policies and law and also used diplomatic channels. The message is very clear -- return to your country. We are continuing these efforts," the prime minister said.

He, however, did not name or refer to any particular offender.

India has in recent times stepped up efforts to extradite high-profile economic offenders such as Vijay Mallya and Nirav Modi, wanted in connection with bank frauds and money laundering cases.

AMID SHORTAGE OF CONTAINERS

India Considers Shipping Goods as Break Bulk Cargo

Commerce dept has sought info from industry to ready list of products that can be exported in bags or boxes

Kirtika.Suneja
@timesgroup.com

New Delhi: India is exploring shipping goods as 'break cargo' to tide over the container shortage crisis, said officials.

Break bulk cargo is transported in bags or boxes and takes less space in ships, thereby allowing more cargo to be transported, aiding faster exports.

The commerce department has sought information from the industry on the type of packaging being used for their cargo and shipment weight to finalise the list of goods that can be exported as break bulk cargo.

"The idea is to create a database of all commodities which can be exported via priority berthing as break bulk cargo in order to facilitate faster export of suitable commodities," said an official, who did not wish to be identified.

The solution is being considered at a time when ships' berthing time is more than a month in the US and Europe.

Bulk and break bulk freights are generally 25-30% lower than containerised cargo depending on the trading area of the vessel.

India, which is aiming at clocking $400 billion in goods exports in this financial year, shipped merchandise worth $233.54 billion in the April-October period.

"Not only is there a shortage of containers but also of ships," an industry representative said on condition of anonymity, adding that of

safety of the cargo."

A vessel with a capacity to carry 12,000 metric tonne load can carry only 8,000 metric tonnes if loaded with containerised cargo. However, it can transport up to 11,000 metric tonnes if the cargo is in break bulk form.

"Once both buyers and sellers agree on this kind of an arrangement after assuring safety of the cargo, this will resolve the container issues to a large extent," said the industry representative.

To address the problem of shortage of containers for exports, the go-

Remove Taxes For Now to Boost Consumption: Banerjee Tells Govt

Our Bureau

New Delhi: Nobel laureate **Abhijit Banerjee** Thursdsay suggested that the Indian government look at temporarily removing taxes to boost consumption which in turn would benefit small scale enterprises.

Speaking at a CII event, he backed his suggestion by arguing that banks were not keen on lending to small scale enterprises that have taken the brunt of the fiscal impact from the Covid 19 pandemic.

"One of the ideas kicking around is creating a momentum of sale. Just remove sales tax temporarily and have kind of a VAT window, and get consumption up a little bit. I think, a lot of these small scale enterprises, that's the only way we really have to help them is to increase the market," Banerjee said during the session on bridging inequality in a post-pandemic world.

"I don't think the credit mechanism works very well in India. In the end, we talk about it but the bankers don't want to give credit to small scale enterprises," he added. The suggestion was in response to a question on whether the government can provide additional fiscal support to drive consumption.

He however said that the idea can only be implemented for a short period of time, saying that 'it's not an idea you can have which has a lot of legs' and therefore arguing for the requirement of having an employment policy which can actually give sustainable support on a long term basis.

Banerjee also suggested extending the Mahatma Gandhi National Rural Employment Guarantee scheme to 150 days as an option, instead of 100 days of wage employment at present.

That would give an additional opportunity for a wage earner to earn more and pay off debts, while at the same time giving impetus to the small scale industry.

"I think people will start spending money more and if they start spending money, then the small scale sector which sits on the other side of that transaction will actually become wired," he said.

"The government should announce that under MNERGA, people should have the option of 150 days if they want it. I think they won't use it. In fact, the economy will recover but people will feel confident to spend," he noted.

US, China Look to Tap Emergency Reserves as Oil Drops Below $80

Our Bureau

New Delhi: Oil prices dropped below $80 a barrel on Thursday as the US and China, the world's top two consumers, considered releasing emergency reserves to cool off the market.

The US has reportedly asked several consumers with strategic reserves such as Japan, Korea and India to consider coordinated release to influence oil prices that are considered too high for a sustained global economic recovery. High prices are triggering political backlash for the Biden administration and for governments in other countries.

The calls to ban the export of crude from the US, the world's largest producer and consumer of oil, and release emergency stock have gained ground after producers' cartel OPEC+ ignored calls from the US, India and other countries to step up supplies.

China said on Thursday it was releasing some oil from strategic reserves. It didn't confirm if it was being done in coordination with the US or other countries.

Other countries haven't said if they were considering a coordinated release.

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India has 5.33 million tonnes of strategic reserve, enough for about nine days of pre-pandemic national consumption. The government's recent decision to commercialise half the capacity has reduced the reserves' effectiveness.

Strategic reserves are expected to be used in case of supply emergencies in India as well as in many other countries, and not to influence market prices, an official said.

ReNew Energy Eyes 8.2 GW Ops Capacity

Mumbai: Nasdaq-listed ReNew Energy Global has given a guidance of 8.2 gigawatts (GW) of operational capacity by 2021-22 against around 6,315 MW now. The renewable energy company's net loss widened to ₹984.9 crore in H1FY22 from ₹59.2 crore a year ago, it said late Wednesday. Total income for H1FY22 was ₹3,811.9 crore, up 26% over the same period a year ago. —**Rachita Prasad**

CBIC Clears Air on QR Code on Invoices for Recipients Outside India

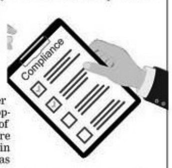
Our Bureau

New Delhi: Invoices issued by suppliers from India to recipients located outside the country need not carry the dynamic quick response (QR) code, as long as the payment received is in Indian currency or convertible foreign exchange and through payment modes approved by the Reserve Bank of India, the Central Board of Indirect Taxes and Customs (CBIC) said in a circular Thursday.

The clarification was issued by the Board after doubts were raised by suppliers on the applicability of the QR code in cases where the place of supply was in India but the recipient was located outside India.

"Wherever an invoice is issued to a recipient located outside India, for supply of services, for which the place of supply is in India, as per the provisions of IGST Act 2017, and the payment is received by the supplier, in convertible foreign exchange or in Indian rupees wherever permitted by the RBI, such invoice may be issued without having a dynamic QR code, as such dynamic QR code cannot be used by the recipient located outside India for making payment to the supplier," the Board said, modifying the present rules and conditions of applying the QR code.

The changes will be applicable to circular dated June 21, 2021.



The Board added that it had received representations from trade that interpreted the existing rule to indicate that the QR code would be needed for invoices where the payment is received by the service provider located in India not in foreign exchange, but through other modes approved by RBI, though the service recipient is located outside India and place of supply of the service is in India.

ವಿಜಯವಾಣಿ

ಶೆಡ್ಯೂಲ್ I

ಫಾರ್ಮ್ ಎ

ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ

(ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಆ್ಯಂಡ್ ಬ್ಯಾಂಕ್‌ರಪ್ಸಿ ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ 14ನೇ ರೆಗ್ಯುಲೇಶನ್ (ವ್ಯಾಲೆಂಟರಿ ಲಿಕ್ವಿಡೇಶನ್ ಪ್ರೋಸೆಸ್) ರೆಗ್ಯುಲೇಶನ್ಸ್ 2017)

ಬ್ರಾಡ್ ವಿಷನ್ ಸಿಸ್ಟಮ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್ಸ್ ಗಮನಕ್ಕಾಗಿ

1	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್ ಹೆಸರು	**ಬ್ರಾಡ್ ವಿಷನ್ ಸಿಸ್ಟಮ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್**
2	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್‌ನ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ	20.09.2001
3	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್ ಸಂಯೋಜಿಸಿದ/ ನೋಂದಾಯಿಸ್ಪಟ್ಟ ಅಡಿಯಲ್ಲಿನ ಅಧಿಕಾರ	ರಿಜಿಸ್ಟರ್ ಆಫ್ ಕಂಪನೀಸ್
4	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್‌ನ ಕಾರ್ಪೊರೇಟ್ ಐಡೆಂಟಿಟಿ ನಂಬರ/ಲಿಮಿಟಡ್ ಲಿಯಾಬಿಲಿಟಿ ಐಡೆಂಟಿಟಿ ನಂಬರ್	U72900MH2001PTC133420
5	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್‌ನ ನೋಂದಾಯಿತ ಕಚೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಚೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ಯುನಿಟ್ ಎಫ್-4, ಮೊದಲನೇ ಮಹಡಿ, ಸಂಪೂರ್ಣ ಚೆಂಬರ್ಸ್ #13, ವಾಸವಿ ದೇವಸ್ಥಾನ ಓಣಿ, ವಿ.ವಿ. ಪುರಂ, ಬೆಂಗಳೂರು-560004 ಕರ್ನಾಟಕ ಭಾರತ (C/o ಡಿಬಿಎಸ್ ಕಾರ್ಪ್ ಕ್ಲಬ್ ರಹೇಜಾ ಚೆಂಬರ್ಸ್ 213, ನಾರಿಮನ್ ಪಾಯಿಂಟ್, ಮುಂಬೈ, ಮಹಾರಾಷ್ಟ್ರ- 400 021 ಭಾರತ ಇಲ್ಲಿಂದ ಸ್ಥಳಾಂತರಿಸಲಾಗಿದೆ)
6	ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್‌ನ ಲಿಕ್ವಿಡೇಶನ್ ಪ್ರಾರಂಭದ ದಿನಾಂಕ	ನವೆಂಬರ್ 16, 2021
7	ಲಿಕ್ವಿಡೇಟರ್‌ನ ಹೆಸರು, ವಿಳಾಸ, ಇಮೇಲ್ ವಿಳಾಸ, ಟೆಲಿಫೋನ್ ನಂಬರ ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	**ಹೆಸರು: ಶಿಲ್ಪಾ ಕಿರಣ ಗುಡುದೂರ** • **ವಿಳಾಸ:** #K 304, ಪೂರ್ವಾ ಪನೋರಮಾ ಅಪಾರ್ಟ್‌ಮೆಂಟ್ಸ್ ಬನ್ನೇರುಘಟ್ಟ ಮುಖ್ಯ ರಸ್ತೆ, ಕಲೆನಾ ಅಗ್ರಹಾರ, ಮೀನಾಕ್ಷಿ ದೇವಸ್ಥಾನ ಹತ್ತಿರ, ಬೆಂಗಳೂರು-560076 • **ಇಮೇಲ್** : kiran.silpa@gmail.com • **ಟೆಲಿಫೋನ್ ನಂಬರ್:** 09686511333 • **ನೋಂದಾಯಿತ ನಂ.** IBBI/LPA-002/LP-N00165/2017-18/10434
8	ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	ಡಿಸೆಂಬರ್ 15, 2021

ಬ್ರಾಡ್ ವಿಷನ್ ಸಿಸ್ಟಮ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ನವೆಂಬರ್ 16, 2021 ರಂದು ವ್ಯಾಲೆಂಟರಿ ಲಿಕ್ವಡೇಶನ್ ಆರಂಭಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗಿದೆ.

ಬ್ರಾಡ್ ವಿಷನ್ ಸಿಸ್ಟಮ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್‌ಗಳಿಗೆ ಐಟಂ ನಂ.7 ಮುಂದೆ ಉಲ್ಲೇಖಿಸಿದ ಲಿಕ್ವಿಡೇಟರ್ ವಿಳಾಸಕ್ಕೆ **ಡಿಸೆಂಬರ್** 15, 2021, ರಂದು ಅಥವಾ ಅದರೊಳಗಾಗಿ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳ ಪುರಾವೆ ಸಲ್ಲಿಸಲು ಕೋರಲಾಗಿದೆ. ಫೈನಾನ್ಷಿಯಲ್ ಕ್ರೆಡಿಟರ್ಸ್ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳ ಪುರಾವೆಯನ್ನು ವಿದ್ಯುನ್ಮಾನವಾಗಿ ಮಾತ್ರ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಇತರ ಎಲ್ಲಾ ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್‌ಗಳು ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳ ಪುರಾವೆಯನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ಮೂಲಕವಾಗಿ ಸಲ್ಲಿಸಬಹುದು.
ಕ್ಲೇಮ್‌ಗಳ ಸುಳ್ಳು ಅಥವಾ ದಾರಿತಪ್ಪಿಸುವ ಪುರಾವೆಗಳು ದಂಡಕ್ಕೆ ಆಹ್ವಾನ ನೀಡುತ್ತವೆ.

ಸಹಿ / -

ದಿನಾಂಕ : ನವೆಂಬರ್ 19, 2021

ಸ್ಥಳ : ಬೆಂಗಳೂರು

ಶಿಲ್ಪಾ ಕಿರಣ ಗುಡುದೂರ
ಲಿಕ್ವಿಡೇಟರ್ ಹೆಸರು ಮತ್ತು ಸಹಿ